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Title : Presentation of the 29th and 30th Reports of the Standing Committee on Personnel, Public Grievances, Law & Justice.

12.07 hrs.

~~STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE~~

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~~Twenty-ninth and Thirtieth 29th and 30th Reports~~

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law & Justice:

(1) Twenty-ninth Report on Public Grievances Redressal Mechanism; and

(2) Thirtieth Report on Constraints Being Faced by Kendriya Bhandar.

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**The Reports at Sl. No. (1) and (2) were presented to Hon'ble Chairman, Rajya Sabha on the 20th August, 2008, when the House was not in Session, under Direction 31(1) of the Directions by the Chairman, Rajya Sabha.

12.08 hrs.

STATEMENTS BY MINISTERS